

**FORM B****PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF M/S SINTRA LIMITED**

| Sl. No. | Particulars                                                                        | Details                                                                                                                                                      |
|---------|------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.      | Name of Corporate Debtor                                                           | Sintra Limited                                                                                                                                               |
| 2.      | Date of incorporation of Corporate Debtor                                          | 12/09/1972                                                                                                                                                   |
| 3.      | Authority under which Corporate Debtor is incorporated / registered                | Registrar of Companies, Patna                                                                                                                                |
| 4.      | Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor  | U51909BR1972PLC000963                                                                                                                                        |
| 5.      | Address of the Registered Office and principal office (if any) of Corporate Debtor | Maurya Centre 1, Fraser Road, Patna-800001, Bihar                                                                                                            |
| 6.      | Date of closure of Insolvency Resolution Process                                   | 15/07/2022                                                                                                                                                   |
| 7.      | Liquidation Commencement Date of Corporate Debtor                                  | 15/07/2022                                                                                                                                                   |
| 8.      | Name and registration number of the Insolvency Professional acting as Liquidator   | <b>Name:</b> Anang Kumar Shandilya<br><b>Reg. No.:</b> IBBI/IPA-002/IP-N00882/2019-20/12826                                                                  |
| 9.      | Address and e-mail of the Liquidator, as registered with the Board                 | <b>Address:</b> T9, 1904, Exotica Dreamville, Sector16-C, Greater Noida West, Gautam Buddha Nagar - 201318, Uttar Pradesh<br><b>Email:</b> csanang@gmail.com |
| 10.     | Address and e-mail to be used for correspondence with the Liquidator               | <b>Address:</b> Maurya Centre 1, Fraser Road, Patna-800001, Bihar<br><b>Email :</b> liq.sintra@gmail.com                                                     |
| 11.     | Last date for submission of claims                                                 | 14/08/2022                                                                                                                                                   |

Notice is hereby given that the Hon'ble National Company Law Tribunal, Kolkata Bench has ordered the commencement of liquidation of **M/S SINTRA LIMITED** on **15/07/2022**.

The stakeholders of **M/S SINTRA LIMITED** are hereby called upon to submit their claims with proof on or before **14/08/2022**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

**Submission of false or misleading proof of claims shall attract penalties.**



Anang Kumar Shandilya  
Liquidator

Date: 16/07/2022

Place: Patna

Reg. No: IBBI/IPA-002/IP-N00882/2019-20/12826